

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 256 of 2017 (SZ)

Applicant(s)

Central Pollution Control Board
Through S. Suresh
Regional Director, Bengaluru

Vs. **Respondent(s)**

M/s Shree Halasiddanath SSK Ltd.
Rep by General Manager,
Shankarandand Nagar, Nippani
Chikodi Dt, Belgaum, Karnataka and 19
others

Legal Practitioners for Applicant(s)

Mr. D.S. Ekambaram

Legal practitioners for respondent(s)

M/s K. Mohan for R1,
M/s M. R. Gokul Krishnan for R2,
M/s Devraj Ashok for R3,
M/s Arjun Suresh for R4,
M/s H Yasmeen Ali for R5, R11, R14 &
R16, M/s A. Gunasekaran for R7,
M/s King & Patridge for R9,
M/s T. Sai Krishnan for R10 & R13,
M/s K. Gunasekaran for R15,
M/s R. Parthasarathy for R17
M/s V.K. Rema Smrithi for R18,
M/s E.K. Kumaresan for R19,
M/s Aiyar & Dolia for R20.

Note of the Registry	Orders of the Registrar
Order No.	Date: 19.11.2018 Applicant counsel present. R10, R13, R15 counsel present. R4 representing counsel present. Applicant counsel filed petition to amend the application. Check and call on 26.11.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>